

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 190 of 2011 &
Appeal Nos. 162, 163 & 214 of 2012

Dated :21st March, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

APPEAL Nos. 190 of 2011 & 162, 163 of 2012

Torrent Power Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

APPEAL No. 214 of 2012

Torrent Energy Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): **Ms. Deepa Chawan**
Mr. H.S. Jaggi

Counsel for the Respondent(s): **Mr. Anand K. Ganesan**
Ms. Swapna Seshadri

ORDER

Heard the learned counsel for the Appellant in Appeal No. 190
of 2011.

Post the matter for further submissions on **11.04.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/rkt